

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date : 20th January, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

| S.No | Case No | Parties | Counsel for parties | Remarks |
|-----------------------|---|--|---|---------|
| FOR ADMISSION | | | | |
| 1. | Original Application No. 120/2016(CZ) (M.A.No.1003/16) (M.A.No.1004/16) | Navin Verma Vs. State of Rajasthan &Ors. | Mr. Navin Verma, Applicant in person | |
| FOR HEARING | | | | |
| 2. | Original Application 40/2016(CZ) (M.A.No.333/16) | Vijay Yadav Vs. Shyam Sunder Goplani & 4 Ors. | Mr. Deepesh Joshi, Adv. Mr. Sachin K. Verma, Adv. Mr. Vivek Choudhary, Adv. Ms. Parul Bhadoriya Adv. for Mr. Purushaindra Kaurav, Adv. | |
| 3. | Appeal No. 08/2016(CZ) (M.A.No.643/16) | Afsar Khan (Road Construction, Shahdol) Vs. State of Madhya Pradesh & 3 Ors. | Mr. Rajesh Chand, Adv. Mr. Joseph Thomas, Adv. Mr. Alok Shrivastava, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. Ms. Gunjan Chowksey , Adv. | |
| FOR COMPLIANCE | | | | |
| 4. | Appeal No. 53/2015(CZ) | Rajamal Vs. MP SEIAA & 5 Ors. | Mr. Ayush Dev Bajpai, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv. | |

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in